## NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH KOLKATA

**C.P. No. 140/2014** I.A.No.18/2016

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (T) Shri S.Vijayaraghavan

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 16th September, 2016, 10.30 A.M

Name of the		Om Prakash Dalmia.			
Company		-Versus-			
		Maniambar Properties Pvt. Ltd. & Ors.			
Under Section		397/398			
SI.	Name & Designation of Authorized		Appearing on	behalf	Signature with date
No.	Representative (IN CAPITAL of				
		ETTERS)		5	* * * * * * * * * * * * * * * * * * * *
6	UR, AUGH GHOSH, ADLOCK TE, Relitione, Gliller, Souville GHOSH, 4				
	ML, SOUVILL G	74084, 4			16/09/W
	Ma. Simpsin	Ananski (A.	J. R. Ly Rg		Jagani (4) 8/2

ORDER

Ld. Counsels for the Petitioners and Respondents are present.

I.A. No.15/2016 has been filed for withdrawing the petition as the party has entered into amicable settlement.

The petition is dismissed in terms of settlement filed through I.A.No.15/2016.

(VIJAI PRATAP SINGH) MEMBER (J)

(S. VIJAYARAGHAVAN)

MEMBER (T)